

MINUTES OF THE VC MEETING NO.01 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 25.04.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.01 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 25.04.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- iii. Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
- iv. Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
- v. Shri Sanatanu Dhar, Under Secretary (Supply & Bio- Refinery), MoPNG
- vi. Shri Prasenjeet, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
- vii. Shri Dheeraj Kumar, Dy. Secretary, Ministry of Mines

In attendance:

- i. Shri S.K. Mohapatra, Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 192 applications (including 100 deferred cases) were considered by the EFC, out of which 80 cases were approved including 28 cases on post facto basis, 12 cases were rejected & closed and remaining 100 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI SAI FORESTRY	HQRXEXLAPPL Y00186040AM 22	a. Acacia mangium Seeds b. Grevillea robusta Seeds c. Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW.
2	SRI SAI FORESTRY	HQRXEXLAPPL Y00186042AM 22	a. Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW.
3	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPL Y00286970AM 22	Hybrid Rice (Paddy) seeds	15.12.2021	Deferred due to want of comments / NOC from DoAC&FW.
4	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPL Y00338200AM 22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoAC&FW
5	GOODREEL EXPORT PRIVATE LIMITED	HQRXEXLAPPL Y00341990AM 22	Non Basmati Rice Paddy Other than seed quality	03.02.2022	Deferred due to want of comments / NOC from DoAC&FW
6	KRISHNA MASALA UDYOG	HQRXEXLAPPL Y00348453AM 22	Non Basmati Rice Paddy Other than seed quality	09.02.2022	Deferred due to want of comments / NOC from DoAC&FW

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7	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00349796AM 22	Hybrid Rice Seeds	10.02.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. OM No.1-153/2021-SD.IV (273RD EXIM-Export-37) dated 12.04.2022 for export of 100 Kgs Hybrid Rice Seeds to Egypt by M/s Corteva Agriscience Seeds Private Limited.
8	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00350248AM 22	Hybrid Rice Seeds	10.02.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No.1-153/2021-SD.IV (273RD EXIM-Export-36) dated 12.04.2022 for export of 500000 Kgs Hybrid Rice Seeds to Philippines by M/s Corteva Agriscience Seeds Private Limited.
9	SHIV TRADERS	HQRXEXLAPPL Y00356826AM 22	Non Basmati Rice Paddy Other than seed quality	16.02.2022	Deferred due to want of comments / NOC from DoAC&FW
10	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00358241AM 22	Hybrid Rice Seeds	17.02.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-153/2021-SD.IV (273RD EXIM-Export-35) dated 12.04.2022 for export of 665 Kgs Hybrid Rice Seeds by M/s Bayer Bioscience Pvt Ltd.
11	IRFAN TRADERS	HQRXEXLAPPL Y00358877AM 22	Non Basmati Rice Paddy Other than seed quality	17.02.2022	Deferred due to want of information from the firm.Last reminder to be issued.
12	Anushka International	HQRXEXLAPPL Y00366908AM 22	Non Basmati Rice Paddy Other than seed quality	24.02.2022	Deferred due to want of comments / NOC from DoAC&FW
13	ADARSH TRADERS	HQRXEXLAPPL Y00387330AM 22	Non Basmati Rice Paddy Other than seed quality	15.03.2022	Deferred due to want of comments / NOC from DoAC&FW
14	RALLIS INDIA LIMITED	HQRXEXLAPPL Y00389348AM 22	Hybrid Rice Seeds	16.03.2022	Deferred due to want of comments / NOC from DoAC&FW
15	SAINIK RICE MILL	HQRXEXLAPPL Y00390704AM 22	Non Basmati Rice Paddy Other than seed quality	17.03.2022	Deferred due to want of comments / NOC from DoAC&FW
16	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00390732AM 22	Hybrid Rice Seeds	17.03.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-153/2021-SD.IV (273RD EXIM-Export-40) dated 12.04.2022 for export of 100000 Kgs Hybrid Rice Seeds to Nepal by M/s VNR Seeds Private Limited.
17	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPL Y00394340AM 22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoAC&FW

18	AMAR ENTERPRISES	HQRXEXLAPPL Y00404043AM 22	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Deferred due to want of comments / NOC from DoAC&FW
19	SRI SAI FORESTRY	HQRXEXLAPPL Y00405982AM 22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoAC&FW
20	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00406003AM 22	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Deferred due to want of comments / NOC from DoAC&FW
21	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00406924AM 22	Hybrid Rice Seed	29.03.2022	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-153/2021-SD.IV (273RD EXIM-Export-41) dated 12.04.2022 for export of 20000 gms Hybrid Rice Seeds to Bangladesh by M/s Savannah Seeds Private Limited.
22	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00410267AM 22	Hybrid Rice Seed	31.03.2022	Deferred due to want of comments / NOC from DoAC&FW
23	MAHYCO PRIVATE LIMITED	HQRXEXLAPPL Y00000014AM 23	Hybrid Rice Seed	04.04.2022	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. 1-146/2021-SD.IV (266th EXIM-Export-32) dated 02.09.2021 for export of 80 MT Hybrid Rice Seeds to Bangladesh by M/s Mahyco Private Limited.
24	FARMSON BIO-TECH	HQRXEXLAPPL Y00000017AM 23	ONION SEED-BOMBAY RED	05.04.2022	Rejected. Currently, the item is under Prohibited category as per Schedule-2 Export policy, 2018.
25	MALAV SEEDS PVT LTD	HQRXEXLAPPL Y00000023AM 23	ONION SEED-BOMBAY RED	06.04.2022	Deferred. Since comments have already been received from D/o AC&FW, The application will be considered upon the change in export policy of onion seed to Restricted category, for which a communication has already been sent.
26	PASHUPATINATH ENTERPRISES	HQRXEXLAPPL Y00000030AM 23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
27	OM ENTERPRISES	HQRXEXLAPPL Y00000035AM 23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
28	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPL Y00000036AM 23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoAC&FW
29	JK GENETICS LIMITED	AGRI HQRXEXLAPPL Y00000059AM 23	Hybrid Maize Seeds (JKMH 502)	16.04.2022	Rejected as no license is required. The item is under free category as per Schedule-2 Export policy, 2018

30	MALAV PVT LTD	SEEDS	HQRXEXLAPPL Y00000075AM 23	Onion Seed, Variety- Bombay Red	19.04.2022	Deferred. Since comments have already been received from D/o AC&FW, The application will be considered upon the change in export policy of onion seed to Restricted category, for which a communication has already been sent.
31	MALAV PVT LTD	SEEDS	HQRXEXLAPPL Y00000076AM 23	Onion Seed, Variety- Bombay Red	19.04.2022	Deferred. Since comments have already been received from D/o AC&FW, The application will be considered upon the change in export policy of onion seed to Restricted category, for which a communication has already been sent.
32	Bayer Bioscience Pvt. Ltd.		HQRXEXLAPPL Y00000098AM 23	Hybrid Rice Seed	22.04.2022	Deferred due to want of comments / NOC from DoAC&FW
33	Bayer Bioscience Pvt. Ltd.		HQRXEXLAME ND00000071A M23	Hybrid Rice Seed	19.04.2022	Deferred. The firm has to furnish an affidavit to DoAC&FW for the change in name of variety of seed in export authorization. An affidavit that no Indian germplasm has been used in developing this new variety of seed may be submitted to DoAC&FW for consideration of their amendment request.

Department of Animal Husbandry and Dairying

34	A2Z EXPORT COMPANY		HQRXEXLAPPL Y00152700AM 22	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
35	NARWAL DAIRY FARM		HQRXEXLAPPL Y00173311AM 22	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
36	GURU SMARTH EXPORT		HQRXEXLAPPL Y00247419AM 22	PADDY HUSK	10.11.2021	Deferred due to want of comments / NOC from DoAHD
37	MECTEC INDUSTRIES		HQRXEXLAPPL Y00284182AM 22	WHEAT BRAN	13.12.2021	Rejected. Due to non submission of requisite documents despite issue of several reminders issued by DGFT
38	RAJ IMPEX		HQRXEXLAPPL Y00284973AM 22	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
39	RADHAKRISHNA ENTERPRISE		HQRXEXLAPPL Y00286854AM 22	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
40	A F AIR VOICE		HQRXEXLAPPL Y00317665AM 22	WHEAT BRAN	13.01.2022	Deferred due to want of comments / NOC from DoAHD
41	VASU & SONS		HQRXEXLAPPL Y00324021AM 22	ANIMAL FEED SUPPLEMENT - WHEAT BRAN	19.01.2022	Deferred due to want of comments / NOC from DoAHD
42	YASH TRADERS		HQRXEXLAPPL Y00327783AM 22	WHEAT BRAN	22.01.2022	Deferred due to want of comments / NOC from DoAHD
43	TAPAN TRADERS		HQRXEXLAPPL Y00331319AM 22	WHEAT BRAN	25.01.2022	Deferred due to want of comments / NOC from DoAHD
44	MAA ANNAPURNA RICE CONCERN		HQRXEXLAPPL Y00358752AM 22	WHEAT BRAN	17.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the

					approval of Chairman EFC. EFC has approved the case on Post facto basis
45	T A ENTERPRISE	HQRXEXLAPPL Y00358986AM 22	WHEAT BRAN	17.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
46	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPL Y00365089AM 22	FROZEN BOVINE SEMEN	23.02.2022	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No. L-110102(1)/269/2021- Trade (E-20801) dated 19.04.2022 for export of 10000 Nos frozen bovine semen to Sri Lanka by M/s Hisar Bovine Sperm Station & Research Center.
47	SK ENTERPRISE	HQRXEXLAPPL Y00365254AM 22	WHEAT BRAN	23.02.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
48	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPL Y00367890AM 22	WHEAT BRAN	25.02.2022	Deferred due to want of comments / NOC from DoAHD
49	VASU & SONS	HQRXEXLAPPL Y00374373AM 22	WHEAT BRAN	03.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50	PUKNIMA ENTERPRISE	HQRXEXLAPPL Y00378386AM 22	WHEAT BRAN	07.03.2022	Deferred due to want of comments / NOC from DoAHD
51	JONA WORLDWIDE	HQRXEXLAPPL Y00379645AM 22	WHEAT BRAN	08.03.2022	Deferred due to want of comments / NOC from DoAHD
52	FOODYTREND WORLD LLP	HQRXEXLAPPL Y00379762AM 22	WHEAT BRAN	08.03.2022	Deferred due to want of comments / NOC from DoAHD
53	ORIENT EXPORTS PVT LTD	HQRXEXLAPPL Y00381228AM 22	WHEAT BRAN	09.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
54	DRISHTI ENTERPRISES	HQRXEXLAPPL Y00386409AM 22	CEREAL STRAW AND HUSKS, UNPREPARED, WHETHER OR NOT CHOPPED, GROUND, PRESSED OR IN THE FORM OF PELLETS	14.03.2022	Deferred due to want of comments / NOC from DoAHD
55	BROTHERS TRADING	HQRXEXLAPPL Y00386729AM 22	WHEAT BRAN	14.03.2022	Deferred due to want of comments / NOC from DoAHD

56	DEY ENTERPRISE	HQRXEXLAPPL Y00387291AM 22	WHEAT BRAN	15.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
57	VASU & SONS	HQRXEXLAPPL Y00387338AM 22	WHEAT BRAN	15.03.2022	Deferred due to want of comments / NOC from DoAHD
58	KRISHNA TRADERS (NEW)	HQRXEXLAPPL Y00390625AM 22	WHEAT BRAN	17.03.2022	Deferred due to want of comments / NOC from DoAHD
59	KRISHNA TRADERS (NEW)	HQRXEXLAPPL Y00390627AM 22	WHEAT BRAN	17.03.2022	Deferred due to want of comments / NOC from DoAHD
60	M/S. ASHA	HQRXEXLAPPL Y00391612AM 22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
61	M/S. ASHA	HQRXEXLAPPL Y00391613AM 22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
62	M/S. ASHA	HQRXEXLAPPL Y00391614AM 22	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Deferred due to want of comments / NOC from DoAHD
63	DEY ENTERPRISE	HQRXEXLAPPL Y00395265AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64	SWAMIJI WORLD TRADE	HQRXEXLAPPL Y00395269AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
65	MARUTI INTERNATIONAL	HQRXEXLAPPL Y00395272AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
66	MARUTI INTERNATIONAL	HQRXEXLAPPL Y00395275AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
67	KAMALABARI PRIVATE LIMITED	HQRXEXLAPPL Y00395283AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
68	SUMIT COMMERCIAL CO.	HQRXEXLAPPL Y00395287AM	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-

		22			110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
69	M K TRADERS	HQRXEXLAPPL Y00395385AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
70	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPL Y00395388AM 22	WHEAT BRAN	21.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
71	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPL Y00396030AM 22	WHEAT BRAN	22.03.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/28/ 2022-Trade-Part2 (E-21625) dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
72	SARDAR BROTHERS & CO	HQRXEXLAPPL Y00399786AM 22	WHEAT BRAN	24.03.2022	Deferred due to want of comments / NOC from DoAHD
73	JUPITER INTERNATIONAL	HQRXEXLAPPL Y00401285AM 22	WHEAT BRAN	25.03.2022	Deferred due to want of comments / NOC from DoAHD
74	VISHAL TRADING	HQRXEXLAPPL Y00000002AM 23	WHEAT BRAN	01.04.2022	Deferred due to want of comments / NOC from DoAHD
75	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPL Y00000004AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
76	MINATI TRADERS	HQRXEXLAPPL Y00000005AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
77	M/s Trisha Exports	HQRXEXLAPPL Y00000006AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
78	J.N.AGENCY	HQRXEXLAPPL Y00000007AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
79	SAWDAGAR EXPORTS	HQRXEXLAPPL Y00000008AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
80	MANTRI IMPEX	HQRXEXLAPPL Y00000009AM 23	WHEAT BRAN	02.04.2022	Deferred due to want of comments / NOC from DoAHD
81	NBS GROUP INTERNATIONAL	HQRXEXLAPPL Y00000011AM 23	WHEAT BRAN	04.04.2022	Deferred due to want of comments / NOC from DoAHD
82	DEY ENTERPRISE	HQRXEXLAPPL Y00000028AM 23	WHEAT BRAN	07.04.2022	Deferred due to want of comments / NOC from DoAHD
83	P.S.INTERNATIONAL L TRADES	HQRXEXLAPPL Y00000037AM 23	WHEAT BRAN	08.04.2022	Deferred due to want of comments / NOC from DoAHD

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84	Binayak Enterprise	HQRXEXLAPPL Y00000043AM 23	WHEAT BRAN	10.04.2022	Deferred due to want of comments / NOC from DoAHD
85	WINWIN EXIM INDIA	HQRXEXLAPPL Y00000054AM 23	WHEAT BRAN	14.04.2022	Deferred due to want of comments / NOC from DoAHD
86	ARISTRO BUSINESS PRIVATE LIMITED	HQRXEXLAPPL Y00000055AM 23	WHEAT BRAN	14.04.2022	Deferred due to want of comments / NOC from DoAHD
87	OKE INTERNATIONAL	HQRXEXLAPPL Y00000064AM 23	WHEAT BRAN	18.04.2022	Deferred due to want of comments / NOC from DoAHD
88	GHOSH ENTERPRISE	HQRXEXLAPPL Y00000069AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
89	MINATI TRADERS	HQRXEXLAPPL Y00000072AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
90	Purushottam das Agarwal & Others	HQRXEXLAPPL Y00000073AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
91	Purushottam das Agarwal & Others	HQRXEXLAPPL Y00000074AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
92	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPL Y00000077AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
93	DEY ENTERPRISE	HQRXEXLAPPL Y00000078AM 23	WHEAT BRAN	19.04.2022	Deferred due to want of comments / NOC from DoAHD
94	MOOL CHAND BUCHA	HQRXEXLAPPL Y00000080AM 23	WHEAT BRAN	20.04.2022	Deferred due to want of comments / NOC from DoAHD
95	PODDAR BUSINESS PRIVATE LIMITED	HQRXEXLAPPL Y00000081AM 23	WHEAT BRAN	20.04.2022	Deferred due to want of comments / NOC from DoAHD
96	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPL Y00000084AM 23	WHEAT BRAN	20.04.2022	Deferred due to want of comments / NOC from DoAHD
97	SEN INTERNATIONAL	HQRXEXLAPPL Y00000089AM 23	WHEAT BRAN	20.04.2022	Deferred due to want of comments / NOC from DoAHD
98	GREEN LINE AGRI CROP	HQRXEXLAPPL Y00000090AM 23	WHEAT BRAN	20.04.2022	Deferred due to want of comments / NOC from DoAHD
99	VASU & SONS	HQRXEXLAPPL Y00000095AM 23	WHEAT BRAN	21.04.2022	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

100	AQSA ENTERPRISES	HQRXEXLAPPL Y00195238AM 22	Red Sanders wood furniture parts - Confiscated - Government of Karnataka	27.09.2021	Based on the comments received from M/o EF&CC (SU division) vide OM 5-16/2021-SU dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
101	RAATI RAJAN IMPEX	HQRXEXLAPPL Y00237636AM 22	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	01.11.2021	Based on the comments received from M/o EF&CC (SU division) vide OM 5-4/2019-SU dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

102	RURAL ARTISANS CRAFT CENTER	HQRXEXLAPPL Y00292695AM 22	Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in from of rectangular and square wooden blocks, Parts of various sizes of furniture (maximum cross section size : 15 cm x15cm x2.5Mtr) Red Sanders Wood Square Logs (PTEROCARPUS SANTALINUS) in from of rectangular and square wooden blocks, Parts of	21.12.2021	Based on the comments received from M/o EF&CC (SU division) vide OM 5-7/2019-SU dated 01.04.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
103	K VISWANATHA REDDY	HQRXEXLAPPL Y00371048AM 22	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	28.02.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
104	INRICH INFRA AND INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPL Y00397001AM 22	Red Sanders Wood in Log form exclusively of Cultivation Origin obtained from private land (including pattaland)	22.03.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
105	LONG CHENNAI CYCLE	HQRXEXLAPPL Y00410189AM 22	RED SANDERS WOOD IN LOGS AND ROOTS FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	31.03.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
106	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPL Y00000027AM 23	Pattaland Red Sanders Wood Logs	07.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
107	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPL Y00000029AM 23	Pattaland Red Sanders Wood Logs	07.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
108	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPL Y00000047AM 23	Red Sanders Wood Logs in Log Form exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
109	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPL Y00000048AM 23	Red Sanders Wood Roots exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Deferred due to want of comments /NOC from MoEF&CC (SU Division).
110	JK PAPER LIMITED	HQRXEXLAPPL Y00000063AM 23	Subabul Chips Sample	18.04.2022	Rejected. As per the Export policy, 2018, the ITC (HS) Code 4401 is under prohibited category thereby, the item is not permitted for export.

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111	Nishant Aromas P. Limited	51490/AM21	Sandalwood Oil	03.03.2021	Closed. In response to MoEF&CC(SU Div) OM No. 5-7/2021-SU dated 22.04.2022, it is informed that the application has been closed in EFC meeting no 5 dated 31.08.2021 due to non submission of requisite documents by the firm.
(Ozone Cell)					
112	SRF LIMITED	HQRXEXLAPPL Y00404322AM 22	1,1,1,2 TETRAFLUOROETHANE (HFC 134a) (R 134a) b. R-404A (BLEND OF R143a + R125 + R32) c. R-407C (BLEND OF 134a+R32+R125	28.03.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No.11/22/2022-OC dated 31.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
113	SRF LIMITED	HQRXEXLAPPL Y00404325AM 22	Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134)	28.03.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No.11/22/2022-OC dated 31.03.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
114	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPL Y00000068AM 23	Hexafluoroisopropanol	19.04.2022	Deferred due to want of comments/NOC from M/o EF&CC (Ozone cell)
115	SRF LIMITED	HQRXEXLAPPL Y00000070AM 23	HFCs	19.04.2022	Deferred due to want of comments/NOC from M/o EF&CC (Ozone cell)
116	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPL Y00000096AM 23	1,3,3,3-TETRAFLUOROPROPENE (HFO 1234ze)	21.04.2022	Deferred due to want of comments/NOC from M/o EF&CC (Ozone cell)
Wildlife Division					
117	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00402181AM 22	Vero Cell Line CCL	26.03.2022	Deferred due to want of comments/NOC from M/o EF&CC (WL Div). The department has sought information/documents from the firm.
Department of Atomic Energy					
118	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00349415AM 22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	09.02.2022	Based on the comments received from DAE vide email dated 30.03.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
119	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00384504AM 22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12.03.2022	Approved on the basis of Comments/ NOC received from DAE vide email dated 12.04.2022 for export of 1650 MT ZIRCOMAT 5

					Micron / 325 Mesh - Powder (Ceramic Opacifier) to Saudi Arabia & Brazil by M/s Sukaso Ceracolors Pvt Ltd.
120	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPL Y00390869AM 22	Zirconium Opacifier (ZRO-1)	17.03.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 21.04.2022 for export of 40 MT Zirconium Opacifier (ZRO-1) to Russian Federation by M/s S.B. Zircon Private Limited.
121	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00392785AM 22	ZIRCONIUM SILICATE	19.03.2022	Approved on the basis of comments/ NOC received from DAE vide email dated 12.04.2022 for export of 150 MT ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Bangladesh by M/s Torrecid India Private Limited.
122	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00409530AM 22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	01.04.2022	Deferred due to want of comments/NOC from DAE
123	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00000020AM 23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.04.2022	Deferred due to want of comments/NOC from DAE
124	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00000092AM 23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	21.04.2022	Deferred due to want of comments/NOC from DAE
Ministry of Petroleum & Natural Gas					
125	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPL Y00410047AM 22	Denatured Ethyl Alcohol 96% v/v	31.03.2022	Deferred due to want of comments/NOC from MoPNG.
Ministry of Mines					
126	ADAPTIWSE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPL Y00254878AM 22	Farm Soil Samples	16.11.2021	Deferred due to want of information from the firm as sought by Ministry of Mines vide OM No. 16/1/2022-Mines V dated 17.02.2022. Last reminder to be issued to firm.
127	ALLAHABAD SANDS	HQRXEXLAPPL Y00346947AM 22	SILICA SAND USED IN MAKING SILICATE / SOAP	08.02.2022	Deferred due to want of comments/NOC from M/o Mines.
Miscellaneous Applications					
128	MURLIDHAR METALLINE INDUSTRIES	HQRXEXLAPPL Y00301315AM 22	Trigger Bar	29.12.2021	Closed. Firm is not responsive to emails issued by DGFT seeking clarification on item.
129	G.S.T. CORPORATION LIMITED	HQRXEXLAPPL Y00405559AM 22	STERILE HYPODERMIC DISPOSABLE SYRINGES 3 ML (LUER-SLIP)(WITH NEEDLES 21G)	29.03.2022	Closed. As per ITC (HS) Export policy 2018, the item of export is under free category & does not require export authorization from DGFT.
130	IMAGINARIUM INDIA) PRIVATE LIMITED	HQRXEXLAPPL Y00408180AM 22	24 Kt, Article of gold, FWC2022 Trophy 3D Replica 1oz Au999 31,10g	30.03.2022	Closed. The application may be withdrawn by firm as this case does not pertain to export cell and is being dealt in PC4 section.
131	BOKITTA INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00409599AM 22	HOLY QURAN VERSION PRINTED UPON THE PACKED BOXES	01.04.2022	Closed. As per ITC (HS) Export policy 2018, the item of export is under free category & does not require export authorization from DGFT.
132	BOKITTA INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00409604AM 22	HOLY QURAN VERSION PRINTED UPON THE PACKED BOXES	01.04.2022	Closed. As per ITC (HS) Export policy 2018, the item of export is under free category & does not require export authorization from DGFT.
133	BOKITTA INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00409605AM 22	HOLY QURAN VERSION PRINTED UPON THE PACKED BOXES	01.04.2022	Closed. As per ITC (HS) Export policy 2018, the item of export is under free category & does not require export authorization from DGFT.
134	NEW DAWN IMPEX	HQRXEXLAPPL	Triethanolamine/ Clear	12.04.2022	Closed. This item falls under the

4	INDIA PRIVATE LIMITED	Y00000050AM23	Viscous Liquid, ammoniacal Odor and its molecular weight g/mol is 149-150. Boiling point is 330-340 degree C. Specific Gravity -1.200		domain of SCOMET Category
EP(CAP)					
135	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPL Y00332675AM22	UNPROCESSED HUMAN HAIR	27.01.2022	Based on the criteria export license was issued to the firm for export of 1020 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
136	AL-HADI ENTERPRISE	HQRXEXLAPPL Y00335286AM22	UNPROCESSED HUMAN HAIR	29.01.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
137	ZIOFI EXPORTER	HQRXEXLAPPL Y00340462AM22	UNWASHED HUMAN HAIR	02.02.2022	Based on the criteria export license was issued to the firm for export of 80000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
138	OXIZEN HAIR TRADERS	HQRXEXLAPPL Y00340893AM22	UNWASHED HUMAN HAIR	02.02.2022	Based on the criteria export license was issued to the firm for export of 50000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
139	HSE HAIR PRIVATE LIMITED	HQRXEXLAPPL Y00347180AM22	Human Hair Unwashed	08.02.2022	Based on the criteria export license was issued to the firm for export of 10000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
140	M/S. OM SAI SCRAP & HAIR	HQRXEXLAPPL Y00348103AM22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	09.02.2022	Based on the criteria export license was issued to the firm for export of 10000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
141	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPL Y00348104AM22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	09.02.2022	Based on the criteria export license was issued to the firm for export of 10000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
142	TANISH HAIR ENTERPRISES	HQRXEXLAPPL Y00349982AM22	HAIR EXTENTION	10.02.2022	Based on the criteria export license was issued to the firm for export of 10 Pc raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
143	SIDDHANT ENTERPRISES	HQRXEXLAPPL Y00350606AM22	100% HUMAN HAIR (UNWORKED /UNPROCESSED)	10.02.2022	Based on the criteria export license was issued to the firm for export of 50000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
144	NRL EXIM	HQRXEXLAPPL Y00350903AM22	UNWORKED	10.02.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair

					with the approval of Chairman EFC EFC has approved the case on Post facto basis
145	INDIGO HAIR COMPANY	HQRXEXLAPPL Y00351832AM 22	100% HUMAN HAIR UNWORKED	11.02.2022	Based on the criteria export license was issued to the firm for export of 100000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
146	M.M. TRADING AND CO	HQRXEXLAPPL Y00352130AM 22	WASTE OF HUMAN HAIR	11.02.2022	Based on the criteria export license was issued to the firm for export of 500 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
147	RAJ BROOMS CO	HQRXEXLAPPL Y00352212AM 22	HUMAN HAIR UNWORKED	11.02.2022	Based on the criteria export license was issued to the firm for export of 400 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
148	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPL Y00352242AM 22	WASTE OF HUMAN HAIR	11.02.2022	Based on the criteria export license was issued to the firm for export of 80000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
149	VIP INDUSTRIES PRODUCT	HQRXEXLAPPL Y00352512AM 22	HUMAN HAIR UNWORKED	11.02.2022	Based on the criteria export license was issued to the firm for export of 1400 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
150	ANGEL WAVY HAIR	HQRXEXLAPPL Y00353074AM 22	100% HUMAN HAIR UNWORKED	12.02.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
151	SAINATH ENTERPRISES	HQRXEXLAPPL Y00360000AM 22	100% HUMAN HAIR WASTE (GOLI)-GRADE-B- HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED	18.02.2022	Based on the criteria export license was issued to the firm for export of 50000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
152	BN ENTERPRISE	HQRXEXLAPPL Y00361419AM 22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
153	MUSKAN ENTERPRISE	HQRXEXLAPPL Y00361423AM 22	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED WASTE OF HUMAN HAIR)	20.02.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
154	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPL Y00362986AM 22	100% UNPROCESSED INDIAN HUMAN HAIR (UNWASHED) GRADE-B	22.02.2022	Based on the criteria export license was issued to the firm for export of 5000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on

155	N AND H IMPEX	HQRXEXLAPPL Y00372556AM 22	HUMAN HAIR	02.03.2022	Post facto basis Based on the criteria export license was issued to the firm for export of 50 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
156	KHAN ENTERPRISE	HQRXEXLAPPL Y00372724AM 22	UNWASHED HUMAN HAIR	02.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
157	KSIX INTERNATIONAL	HQRXEXLAPPL Y00378487AM 22	UNPROCESSED HUMAN HAIR	07.03.2022	Based on the criteria export license was issued to the firm for export of 525000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
158	MOHANA EXPORT AND IMPORT	HQRXEXLAPPL Y00383902AM 22	UNWORKED	11.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
159	PAV EXPORTS	HQRXEXLAPPL Y00383910AM 22	UNWORKED	11.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
160	MAINUL HAIR COMPANY	HQRXEXLAPPL Y00390865AM 22	UNWASHED HUMAN HAIR	17.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
161	SHILPA HAIR ENTERPRISE	HQRXEXLAPPL Y00390939AM 22	UNWASHED HUMAN HAIR	17.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
162	CRYSTAL HAIR TRADES	HQRXEXLAPPL Y00395006AM 22	UNWASHED HUMAN HAIR	21.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
163	M/S ASB ENTERPRISE	HQRXEXLAPPL Y00395010AM 22	UNWASHED HUMAN HAIR	21.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
164	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPL Y00396158AM 22	UNWASHED HUMAN HAIR	22.03.2022	Based on the criteria export license was issued to the firm for export of 1000 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
165	RAMYA ENTERPRISES	HQRXEXLAPPL Y00398528AM	Human waste hair unworked	23.03.2022	Based on the criteria export license was issued to the firm for

		22			export of 17500 Kg raw human hair with the approval of Chairman EFC EFC has approved the case on Post facto basis
166	S.L.V HAIR ENTERPRISES	HQRXEXLAPPL Y00404706AM 22	UNWASHED HUMAN HAIR	28.03.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 58840 Kgs of raw human hair was approved.
167	SRI BHASKAR INDIAN HAIRS	UDAY HQRXEXLAPPL Y00405018AM 22	100% HUMAN HAIR UNWORKED (GRADE-B GOLI)	28.03.2022	Deferred. Since one export license has already been issued, this application will be considered only after receipt of following evidences from the firm : a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized .
168	HOLY TRADE	HQRXEXLAPPL Y00405147AM 22	Raw Human Hair	28.03.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
169	M/s. EXPORTS	HMS HQRXEXLAPPL Y00406925AM 22	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED WASTE OF HUMAN HAIR)	29.03.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
170	M/S H.S EXPORTS	HQRXEXLAPPL Y00409991AM 22	UNWASHED HUMAN HAIR	31.03.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
171	KABIR ENTERPRISE	HQRXEXLAPPL Y00410155AM 22	UNWASHED HUMAN HAIR	31.03.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
172	THARI ENTERPRISE	HQRXEXLAPPL Y00000003AM 23	WASTE OF HUMAN HAIR	02.04.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 85,500 Kgs of raw human hair was approved.
173	L.G. ENTERPRISE	HQRXEXLAPPL Y00000012AM 23	WASTE HUMAN HAIR	04.04.2022	Approved. on the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 33,174 Kgs of raw human hair was approved.
174	R.K. EXPORT	HQRXEXLAPPL Y00000015AM 23	Human Hair Unworked	04.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
175	MS JONI HAIR ENTERPRISE	HQRXEXLAPPL Y00000019AM 23	UNWASHED HUMAN HAIR	06.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
176	VIP INDUSTRIES PRODUCT	HQRXEXLAPPL Y00000021AM 23	HUMAN HAIR UNWORK	06.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm : a. Full exports have been made against the

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					authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
177	K1 INTERNATIONAL EXPORTS	HQRXEXLAPPL Y00000022AM 23	HUMAIN UNWORKED HAIR	06.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
178	R P K IMPORT AND EXPORT	HQRXEXLAPPL Y00000024AM 23	HUMAN UNWORKED HAIR	06.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
179	SHEELU EXPORTS	HQRXEXLAPPL Y00000032AM 23	HUMAN HAIR BALL	07.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
180	SMG HAIR SHOP	HQRXEXLAPPL Y00000038AM 23	100% BLACK LONG SIZE MORE THAN 80%, BLACK BROWN MIXED, LONG SIZE MORE THAN 61%, BLACK BROWN WHITE MIXED, LONG SIZE MORE THAN 30%	08.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
181	JKSR INDUSTRIES INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00000039AM 23	HUMAN HAIR BALL	08.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
182	VIP INDUSTRIES PRODUCT	HQRXEXLAPPL Y00000041AM 23	HUMAN UNWORKED HAIR	08.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm: a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
183	MAINUL COMPANY HAIR	HQRXEXLAPPL Y00000044AM 23	HUMAN UNWORKED, WHETHER OR NOT WASHED OR SCOURED HAIR	11.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm: a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
184	SRI BHASKAR UDAY INDIAN HAIRS	HQRXEXLAPPL Y00000045AM 23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	11.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm: a. Full exports have been made against the authorization issued on

					30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
185	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPL Y00000046AM 23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	11.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm : a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
186	BN ENTERPRISE	HQRXEXLAPPL Y00000056AM 23	100% INDIAN HUMAN HAIR UNWASHED (UN-PROCESSED)	15.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm : a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
187	MUSKAN ENTERPRISE	HQRXEXLAPPL Y00000057AM 23	100% INDIAN HUMAN HAIR UNWASHED (UN-PROCESSED)	15.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm : a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
188	SREE VIKASH HAIR ENTERPRISES	HQRXEXLAPPL Y00000060AM 23	100% HUMAN HAIR WASTE (GOLI)-GRADE-B-(HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	17.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
189	GNL EXPRESS	HQRXEXLAPPL Y00000061AM 23	100% UNPROCESSED INDIAN HUMAN HAIR (UNWASHED) GRADE-B	17.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
190	GLAM STORY HOME	HQRXEXLAPPL Y00000062AM 23	100% UNPROCESSED INDIAN HUMAN HAIR (UNWASHED) GRADE-B	17.04.2022	Approved. On the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 1000 Kgs of raw human hair was approved.
191	M/S. OM SAHNI SCRAP & HAIR	HQRXEXLAPPL Y00000082AM 23	100% HUMAN HAIR UNWORKED, WHETHER OR NOT WASHED OR SCOURED (GRADE-B GOLI)	20.04.2022	Deferred. Since one export authorisation has already been issued to the firm, this application will be considered only after receipt of following evidences from the firm :

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					a. Full exports have been made against the authorization issued on 30.03.2022 . b. Proceeds from exports made against the authorization issued on 30.03.2022 have been fully realized.
192	FARIA EXPORTS	HAIR	HQRXEXLAPPL Y00000083AM 23	WASTE OF HUMAN HAIR	20.04.2022
					Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 for export of human hair, Export license for 3750 Kgs of raw human hair was approved.

Note :

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
